

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**WORKSHOP ON – KEY ISSUES RELATING TO
NARCOTIC DRUGS & PSYCHOTROPIC SUBSTANCES ACT, 1985
(Through online and other modes of telecommunications including Video conferencing)**

DATE: 26th November, 2022

SCHEDULE

SESSION	TIME	TOPICS
I	10.30 am to 10.35 am	Introduction of the Workshop & prefatory remarks By: Additional Director, MPSJA
II	10.35 am to 12.15 pm	Issues relating to – Remand, bail, cognizance and disposal of properties (Pre-trial & Post trial) under the NDPS Act, 1985 <i>Followed by open interaction</i> By: Smt. Mamta Jain, Principal Judge, Family Court, Jabalpur
LUNCH BREAK (12.15 pm to 12.30 pm)		
III	12.30 pm onwards	Discussion on – Key issues relating to search & seizure, abetment and presumptions under the NDPS Act, 1985 By: Shri Jayant Sharma, District & Additional Sessions Judge, Bhopal <i>Followed by Open interaction & Valedictory Session</i>

Note: The Schedule is subject to change as per exigencies.

ADDL. DIRECTOR